NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/160/ (IB)/2017 PETITION NUMBER NAME OF THE PETITIONER(S) : PRECEPT H PVT LTD NAME OF THE RESPONDENT(S) : GOODS LIFE INDUSTRIES LTD **UNDER SECTION** : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Solvocate Soy Petitioner Advocati W Responden 1. K.d. Navin Balaji 2. T.V. Sekar Keyan

<u>ORDER</u>

Counsel representing both the parties are present. Time extended at request of both the counsel for submitting arguments. Put up on <u>02.08.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)

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